



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/May/202627/4

DATED: 12/05/2026

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/May/202627/4 dated 12/05/2026 of Norms Committee - VII for the year 2026-27 was held on 12/05/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Sarthak Prasad, Young Professional	DGFT(HQ)
4	Dineshnarain Mathur, Technical Consultant	DGFT
5	Nand Lal, Technical Consultant	DGFT

6	Shaish Kumar, Technical Consultant	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00001429AM26
RA File Number	05AX04001318 AM22
Licence No and Date	0511011440/29/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. They have not given the quantity of indigenous items and have requested for personal hearing which may be given. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	2 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	ATUL LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM REVIW00000343AM25			
RA File Number	08AX04000855 AM23			
Licence No and Date	0811005839/29/08/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Lapox B-41 (Formulated epoxy resin) QTY: 2000000 KG	1 KG	1	Bisphenol-A	0.6000 KG
		2	Epichlorohydrin	0.5867 KG
		3	Caustic soda lye (45-51%)	0.2531 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	3 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00001431AM26
RA File Number	05AX04000427 AM24
Licence No and Date	0511018915/19/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. They have not given the quantity of indigenous items and have requested for personal hearing which may be given. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	4 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	NEXON INDUSTRIES			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM REVIW00001804AM26			
RA File Number	24AX04000077 AM24			
Licence No and Date	2411002531/07/07/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item		Quantity	Import item	Quantity
CPVC COMPOUND(CPVC COMPOUND)		123485.0 KG	CPVC RESIN	112000.0 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	5 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	INDOFIL INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM REVIW00000559AM27			
RA File Number	03AX04002451 AM24			
Licence No and Date	0311026782/31/08/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
INDOFIL KM-323B (POWDER) ((BUTYL ACRYLATE - CO - METHYL METHACRYLATE)) QTY: 50000 KG	1 KG	1	METHYL METHACRYLATE (M.M.A)	0.0983 KG
		2	BUTYL ACRYLATE (B.A)	0.4000 KG
		3	CPE 135 25 KGS	0.3880 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	6 / NC/7/MEET/May/202627/4							
Case Status	Case Approved							
Party Name	SINGLA POLYMERS							
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026							
HQ File Number	HQRNORM REVIW00003754AM26							
RA File Number	05AX04001476 AM24							
Licence No and Date	0511021099/21/09/2023							
Norms Committee Decision:								
The committee considered the case as per agenda and decided to ratify the norms as under:-								
S. No	Export item			Quantity.	S.no	Import item		Quantity.
1	UNVULCANISED RUBBER STRIPS			52361.0 KG	1	UNVULCANISED RUBBER		51826.915 KG

	(NET CONTENT RUBBER COMPOUND=51313.78 KGS)			COMPOUND (GRADE C/D RUBBER COMPOUND)	
2	PRECURED TREAD LINER (COLD PROCESS) (NET CONTENT RUBBER COMPOUND=130666.83 KGS)	133333.0 KG	2	UNVULCANISED RUBBER COMPOUND (GRADE C/D RUBBER COMPOUND)	131973.5 KG
3	PRECURED TREAD RUBBER(HOT PROCESS)(NET CONTENT RUBBER COMPOUND=85500 KGS)	90000.0 KG	3	UNVULCANISED RUBBER COMPOUND(GRADE C/D RUBBER COMPOUND)	85927.5 KG
4	TYRE REPAIR PATCHES (ASSORTED SIZES AND SHAPES)(NET CONTENT RUBBER COMPOUND=58802.50 KGS)	936000.0 Pcs (123995 KG)	4	UNVULCANISED RUBBER COMPOUND(GRADE C/D RUBBER COMPOUND)	59390.525 KG
5	TUBE REPAIR PATCHES(ASSORTED SIZES AND SHAPES)(NET CONTENT OF RUBBER COMPOUND=107792.835 KGS)	3139534.0 pcs (113390.80 KG)	5	UNVULCANISED RUBBER COMPOUND(GRADE C/D RUBBER COMPOUND)	108870.763 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.					

Case No.	7 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	INDOFIL INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM REVIW00000562AM27			
RA File Number	03AX04003027 AM24			
Licence No and Date	0311027720/09/10/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
INDOFIL K-120 ND (POWDER) ((ETHYL ACRYLATE - CO - METHYL METHACRYLATE POLYMER POWDER))	1 KG	1	ETHYL ACRYLATE	0.060 KG

QTY: 80000 KG				
		2	METHYL METHACRYLATE	0.510 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	8 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00000167AM27
RA File Number	04AX04001044 AM24
Licence No and Date	0411006985/23/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item	Quantity	S. No.	Import Item	Quantity
1. V150 COREKIT SHELL LW FULL PET	130 NOS (Weight – 87361.18 KG)	1	KERDYN GREEN 115-5MMX1005MMX2440MM (Green Foam Sheet)	219.27 SQM (126.07 KG)
		2	KERDYN GREEN 115-10MMX1005MMX2440MM (Green Foam Sheet)	622.05 SQM (715.99 KG)
		3	KERDYN GREEN 115-15MMX1005MMX2440MM (Green Foam Sheet)	1096.33 SQM (1892.88 KG)
		4	KERDYN GREEN 115-20MMX1005MMX2440MM (Green Foam Sheet)	986.70 SQM (2271.45 KG)
		5	KERDYN GREEN 115-25MMX1005MMX2440MM (Green Foam Sheet)	1863.77 SQM (5363.14 KG)
		6	KERDYN GREEN 115-30MMX1005MMX2440MM (Green Foam Sheet)	4603.41 SQM (15896.01 KG)
		7	KERDYN GREEN 115-35MMX1005MMX2440MM (Green Foam Sheet)	365.84 SQM (1473.84 KG)

		8	KERDYN GREEN 115-40MMX1005MMX2440MM (Green Foam Sheet)	5187.33 SQM (23883.11 KG)
		9	KERDYN GREEN 115-45MMX1005MMX2440MM (Green Foam Sheet)	36.94 SQM (166.38 KG)
		10	KERDYN GREEN 115-50MMX1005MMX2440MM (Green Foam Sheet)	512.42 SQM (2949.04 KG)
		11	RECYCLED POLYETHYLENE TEREPHTHALATE GRANULES (Recycled Pet Chip)	20924.48 KG
		12	GURIT MB 1 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	644.69 KG
		13	GURIT MB 2 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	1290.58 KG
		14	GURIT MB 3 POLYESTERS, SATURATED, IN PRIMARY FORMS (Polyesters, Saturated, Primary Forms)	356.31 KG
		15	GURIT MB 3+ COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	514.80 KG
		16	GURIT MB 6 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	451.64 KG
2. V150 COREKIT SHELL WW FULL PET	130 NOS (Weight – 87361.18 KG)	17	KERDYN GREEN 115-5MMX1005MMX2440MM (Green Foam Sheet)	219.27 SQM (126.07 KG)
		18	KERDYN GREEN 115-10MMX1005MMX2440MM (Green Foam Sheet)	622.05 SQM (715.99 KG)
		19	KERDYN GREEN 115-15MMX1005MMX2440MM (Green Foam Sheet)	1096.33 SQM (1892.88 KG)
		20	KERDYN GREEN 115-20MMX1005MMX2440MM (Green Foam Sheet)	986.70 SQM (2271.45 KG)
		21	KERDYN GREEN 115-25MMX1005MMX2440MM (Green Foam Sheet)	1863.77 SQM (5363.14 KG)
		22	KERDYN GREEN 115-30MMX1005MMX2440MM (Green Foam Sheet)	4603.41 SQM (15896.01 KG)

		23	KERDYN GREEN 115-35MMX1005MMX2440MM (Green Foam Sheet)	365.84 SQM (1473.84 KG)
		24	KERDYN GREEN 115-40MMX1005MMX2440MM (Green Foam Sheet)	5187.33 SQM (23883.11 KG)
		25	KERDYN GREEN 115-45MMX1005MMX2440MM (Green Foam Sheet)	36.94 SQM (166.38 KG)
		26	KERDYN GREEN 115-50MMX1005MMX2440MM (Green Foam Sheet)	512.42 SQM (2949.04 KG)
		27	RECYCLED POLYETHYLENE TEREPHTHALATE GRANULES (Recycled Pet Chip)	20924.48 KG
		28	GURIT MB 1 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	644.69 KG
		29	GURIT MB 2 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	1290.58 KG
		30	GURIT MB 3 POLYESTERS, SATURATED, IN PRIMARY FORMS (Polyesters, Saturated, In Primary Forms)	356.31 KG
		31	GURIT MB 3+ COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	514.80 KG
		32	GURIT MB 6 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	451.64 KG
3. V150 MAIN WEB CORE KIT	130 NOS (Weight – 18080.95 KG)	33	KERDYN GREEN 115-5MMX1005MMX2440MM (Green Foam Sheet)	73.88 SQM (42.48 KG)
		34	RECYCLED POLYETHYLENE TEREPHTHALATE GRANULES (Recycled Pet Chip)	9558.36 KG
		35	GURIT MB 1 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	294.34 KG
		36	GURIT MB 2 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	588.68 KG
		37	GURIT MB 3 POLYESTERS, SATURATED, IN PRIMARY FORMS (Polyesters, Saturated, In Primary Forms)	163.26 KG

		38	GURIT MB 3+ COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	234.76 KG
		39	GURIT MB 6 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	206.16 KG
4. V150 TE WEB CORE KIT	130 NOS (Weight – 2747.62 KG)	40	KERDYN GREEN 115-5MMX1005MMX2440MM (Green Foam Sheet)	219.27 SQM (126.07 KG)
		41	RECYCLED POLYETHYLENE TEREPHTHALATE GRANULES (Recycled Pet Chip)	983.13 KG
		42	GURIT MB 1 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	29.79 KG
		43	GURIT MB 2 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	60.78 KG
		44	GURIT MB 3 POLYESTERS, SATURATED, IN PRIMARY FORMS (Polyesters, Saturated, In Primary Forms)	16.68 KG
		45	GURIT MB 3+ COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	23.83 KG
		46	GURIT MB 6 COMPOUND STABILISERS FOR RUBBER OR PLASTICS (Compound Stabilisers)	21.45 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	9 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00006675AM26
RA File Number	03AX04002586 AM25
Licence No and Date	0311036945/06/09/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item	Quantity	S. No.	Import Item	Quantity
INDOFIL BB007 (BUTYL ACRYLATE - STYRENE) (SOLID CONTENT 38%)	300000 KG	1	BUTYL ACRYLATE	59460 KG
		2	STYRENE	35190 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	10 / NC/7/MEET/May/202627/4				
Case Status	Case Approved				
Party Name	INDOFIL INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026				
HQ File Number	HQRNORM REVIW00006673AM26				
RA File Number	03AX04002585 AM25				
Licence No and Date	0311036964/09/09/2024				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under: -					
Export item		Quantity	S. No.	Import Item	Quantity
INDOFIL PB 100 (BUTYL ACRYLATE - STYRENE) (SOLID CONTENT 33%)		400000 KG	1	BUTYL ACRYLATE	68720 KG
			2	STYRENE	40200 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE					

Case No.	11 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	LAVISH SURFACES			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM REVIW00004077AM26			

RA File Number	13AX04000208 AM25		
Licence No and Date	1311003377/04/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import Item	Quantity
SPC TILES (Thickness: 5MM, APPROXIMATE WEIGHT 7.8 KG +/- 2.5%) / Sq.Meter	300000 SQM	UV Flame Retarded Resin (UV Flame-retarded Resin)	6000 KG
		Hot Melt Glue (Hot Melt Glue)	7800 KG
		Wear Layer (Wear Layer)	127800 KG
		PVC Printing Film (PVC Printing Film)	330000 SQM
		IXPE Floor Under Layment (IXPE Floor Under Layment)	315000 SQM
		PVC Suspension Resin, Grade: LS100H (PVC Suspension Resin, Grade: LS100H)	585 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	12 / NC/7/MEET/May/202627/4
Case Status	Case Approved

Party Name	LAVISH SURFACES		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026		
HQ File Number	HQRNORM REVIW00004082AM26		
RA File Number	13AX04000238 AM25		
Licence No and Date	1311003418/22/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import Item	Quantity
SPC TILES (Thickness: 5 MM, approximate weight 7.8 Kg +/- 2.5%) / Sq.Meter	375000 SQM	UV flame Retarted resin (UV flame-retarted resin)	7500 KG
		Hot Melt Glue (Hot Melt Glue)	9750 KG
		Wear Layer (12 MIL)	159750 KG
		PVC Printing Film (PVC Printing Film)	412500 SQM
		IXPE Floor underlayment (IXPE Floor underlayment)	393750 SQM
		PVC Suspension Resin (Grade: LS100H)	731.25 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	13 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00004080AM26
RA File Number	13AX04000239 AM25
Licence No and Date	1311003417/22/10/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import Item	Quantity
SPC TILES (Thickness: 5 MM, approximate weight 7.8 Kg +/- 2.5%) / Sq.Meter	375000 SQM	UV flame Retarted resin (UV flame-Retarted resin)	7500 KG
		Hot Melt Glue (Hot Melt Glue)	9750 KG
		Wear Layer (20 MIL)	262125 KG
		PVC Printing Film (PVC Printing Film)	412500 SQM
		IXPE Floor underlayment (IXPE Floor underlayment)	393750 SQM
		PVC Suspension Resin (Grade: LS100H)	731.25 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	14 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00001972AM26
RA File Number	03AX04004351 AM25
Licence No and Date	0311039220/02/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
URETHANE PREPOLYMER (Solid content -80% +/- 1%)	1 KG	Adipic Acid	0.1466 KG

QTY: 500000 KG	Pure Terphthalic Acid	0.1580 KG
	Phthalic Anhydride	0.1693 KG
	Mono Ethylene Glycol	0.0533 KG
	Di Ethylene Glycol	0.267 KG
	Ethyl Acetate	0.2183 KG
	2-Methyl -1-3-Propanediol	0.0095 KG
	Glycerine	0.0054 KG
	DiPhenlmethane Di Isocyanate	0.0396 KG
	Dibutyl Tin Dilurate	0.00967 KG
	Isophthalic Acid Estocat 4101	0.00377 KG
	Adipic Acid BYK 088	0.0193 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.		

Case No.	15 / NC/7/MEET/May/202627/4		
Case Status	Case Approved		
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026		
HQ File Number	HQRNORM APPLY 00005599AM25		
RA File Number	05AX04003093 AM25		
Licence No and Date	0511030257/10/01/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Item of Export	Quantity	Item of Import	Quantity

Crumb Rubber Powder	2709.0 MT	OLD USED TYRE SCRAP (OLD / USED TYRE SCRAP (WITH MULTIPLE CUTS/SHRED/PRESS BALED) *	3034.08 MT
*Subject to statutory compliance for the import of old used tyre SCRAP RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	16 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006597AM25
RA File Number	10AX04000300 AM25
Licence No and Date	1011002979/07/03/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. COA report with DRC and other properties of both import and export items. 2. Manufacturing process indicating quantity of both indigenous and imported items to use in manufacturing the 1.0 KG of export item. 3. Detailed explanation of the import and export items with reference to Indian Standard Specification. 4. Production/consumption data of export items for the last three years duly certified by Chartered accountant. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	17 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006617AM25
RA File Number	03AX04006213 AM25
Licence No and Date	0311041970/08/03/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No.	

NC/7/MEET/May/202627/4 dated 12.05.2026:

1. To indicate indigenous item to use in manufacturing the export item and accordingly to fill in 4 E table with totaling of both imported and indigenous items for the export of 100.0 KG of tyre.
2. To mention the specific name/s of Synthetic resin to use in making the tyre.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	18 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006616AM25
RA File Number	03AX04006214 AM25
Licence No and Date	0311041969/08/03/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. To indicate indigenous items to use in manufacturing the export item and accordingly to fill in 4 E table with a total of both imported and indigenous items for the export of 100.0 KG of tyre.
2. To mention the specific name/s of Synthetic resin to use in making the tyre.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	19 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006615AM25
RA File Number	03AX04006217 AM25
Licence No and Date	0311041968/08/03/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. To indicate indigenous items to use in manufacturing the export item and accordingly to fill in 4 E table with a total of both imported and indigenous items for the export of 100.0 KG of tyre.
2. To mention the specific name/s of Synthetic resin to use in making the tyre.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	20 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	SINGLA POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000079AM26
RA File Number	05AX04004505 AM25
Licence No and Date	0511031764/03/04/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. The reply given in the portal is incomplete, therefore,
2. The import qty No.3 given in license is 4949 kg Value in reply it is indicated as 4900 Kg which is to be clarified.
3. Export no. 1 to 3 should be mentioned first in pieces than equivalent kg (become in license it is in pieces) to give calculation of both imported and indigenous items required to manufacture each export item and to give wastage calculation based on quantity taken in license.
4. One of the items of export contains indigenous Solvent also, therefore, to give clear calculation indicating wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	21 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000253AM26
RA File Number	05AX04000028 AM26
Licence No and Date	0511031924/16/04/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import Item	Quantity
Hydraulic Hose M-SHD350-25/DHD4SH-25/DHDR15-25 (Containing import item 21634.07 KG)	16507 MTR	Brass coated hose reinforcement wire 0.560 MM	22066.75 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	22 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000405AM26
RA File Number	32AX04000048 AM26
Licence No and Date	3211008835/23/04/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
EPDM RECLAIMED RUBBER* (SHEET) QTY: 300000.0 KG	1 KG	EPDM RUBBER SHEET (OLD/USED/REJECTED WASTE/SCRAP))	0.9444 KG

* Subject to statutory requirement of import of item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	23 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	FERROTECH STRUCTURALS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000632AM26
RA File Number	04AX04000057 AM26
Licence No and Date	0411009565/05/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S.No.	Export Item	Quantity	Import Item	Quantity
1	FRP Phenolic Pultruded Gratings (Height 38 mm, As per drawing)	286.0 Sq. meter	GRATING PANEL; I BAR, 1.5, PH 39.3750"X236.2500" (FRP Phenolic FRP Gratings (1-4000))	300.30 Sq. meter
2	FRP Phenolic Pultruded Gratings (Height 38 mm, As per drawing)	36.0 Sq. meter	GRATING PANEL; I BAR, 1.5, PH 12.0000"X144.0000" (FRP Phenolic FRP Gratings (1-4000))	37.80 Sq. meter
3	FRP Phenolic Pultruded Gratings (Height 38 mm, As per drawing)	286.0 Sq. meter	GRATING PANEL; I BAR, 1.5, PH 39.3750"X236.2500" (FRP Phenolic FRP Gratings (1-4000))	300.30 Sq. meter
4	FRP Phenolic Pultruded Gratings (Height 38 mm, As per drawing)	36.0 Sq. meter	GRATING PANEL; I BAR, 1.5, PH 12.0000"X144.0000" (FRP Phenolic FRP Gratings (1-4000))	37.80 Sq. meter
5	FRP Phenolic Pultruded Gratings (Height 38 mm, As per drawing)	291.0 Sq. meter	GRATING PANEL; I BAR, 1.5, PH 39.3750"X236.2500" (FRP Phenolic FRP Gratings (1-4000))	305.55 Sq. meter
6	FRP Phenolic Pultruded Gratings (Height 38 mm, As per drawing)	34.0 Sq. meter	GRATING PANEL; I BAR, 1.5, PH 12.0000"X144.0000" (FRP Phenolic FRP Gratings (1-4000))	35.70 Sq. meter

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	24 / NC/7/MEET/May/202627/4
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Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000733AM26
RA File Number	03AX04000578 AM26
Licence No and Date	0311043707/09/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S. No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. QTY: 4750,000.00 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.230 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.200 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.267 KG
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 KG
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 KG

		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 KG
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.097 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 KG
		15	RUBBER CHEMICAL: ANTIOXIDANTS	0.918 KG
		16	RUBBER CHEMICAL: ACCELERATOR	0.580 KG
		17	RUBBER CHEMICAL :RETARDERS	0.093 KG
		18	ZINC OXIDE	1.923 KG
		19	STEARIC ACID	1.086 KG
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 KG
		21	PRECIPITATED SILICA	0.184 KG
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.780 KG
		23	PETROLEUM TACKIFIER RESIN	0.004 KG
		24	PHENOLIC TACKIFIER RESIN	0.394 KG
		25	INSOLUBLE SULPHUR	0.155 KG
		26	SILANE COUPLING AGENT	0.023 KG
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 KG

		28	PROCESSING ADDITIVES	0.465 KG
		29	HOMOGENIZING AGENT	0.090 KG
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		32	BLADDERS (Quantity in numbers)	0.014 NOS
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000734AM26
RA File Number	03AX04000577 AM26
Licence No and Date	0311043708/09/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S. No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, E. Radial - Polyester and Steel	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.298 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.650 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	8.532 KG

QTY: 500,000.00 KG	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.695 KG
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.589 KG
	6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 KG
	7	6A) CARBON BLACK FEED STOCK (CBFS)	47.169 KG
	8	NYLON TYRE CORD FABRIC (DIPPED)	0.791 KG
	9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053 KG
	10	POLYESTER TYRE CORD FABRIC (DIPPED)	2.390 KG
	11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.933 KG
	12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.181 KG
	13	RUBBER CHEMICAL: ANTIOXIDANTS TMQ / TDQ / HS	0.481 KG
	14	RUBBER CHEMICAL: ANTIOXIDANTS	1.248 KG
	15	RUBBER CHEMICAL: ACCELERATOR	0.610 KG
	16	RUBBER CHEMICAL: RETARDERS	0.098 KG
	17	ZINC OXIDE	1.848 KG
	18	STEARIC ACID	0.781 KG
	19	MICROCRYSTALLINE PETROLEUM WAX	0.771 KG
	20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.382 KG

		21	PETROLEUM TACKIFIER RESIN	0.029 KG
		22	PHENOLIC TACKIFIER RESIN	0.715 KG
		23	INSOLUBLE SULPHUR	0.445 KG
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.123 KG
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.112 KG
		26	PROCESSING ADDITIVES	0.491 KG
		27	HOMOGENIZING AGENT	0.398 KG
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.030 KG
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		31	BLADDERS (Quantity in Numbers)	0.014 NOS
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	PRINTEX INKS & COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00001319AM26
RA File Number	03AX04001078 AM26
Licence No and Date	0311044525/05/06/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	S.No.	Import Item	Quantity
1. PETLAM WHITE	71820 KG	1	Titanium Dioxide Rutile BLR	27938 KG
		2	Vinyl Chloride Vinyl Acetate Terpolymer Resin (UMOH)	2873 KG
		3	Copolymer of Vinyl Chloride and Vinyl Isobutyl Ether CMP 45	2586 KG
		4	Ethylene Vinyl Acetate Polymer	2873 KG
2. PETLAM COLOUR	85500 KG	5	Organic / Inorganic Pigment	10260 KG
		6	Vinyl Chloride Vinyl Acetate Terpolymer Resin (UMOH)	3420 KG
		7	Copolymer of Vinyl Chloride and Vinyl Isobutyl Ether CMP 45	3078 KG
		8	Ethylene Vinyl Acetate Polymer	3420 KG
3. PETLAM MEDIUM	13680 KG	9	Vinyl Chloride Vinyl Acetate Terpolymer Resin (UMOH)	1026 KG

		10	Copolymer of Vinyl Chloride and Vinyl Isobutyl Ether CMP 45	410 KG
		11	Ethylene Vinyl Acetate Polymer	1026 KG
4. NTK PU WHITE	6300 KG	12	Titanium Dioxide Rutile BLR	2451 KG
		13	Vinyl Chloride Vinyl Acetate Terpolymer Resin (UMOH)	189 KG
5. NTK PU COLOUR	7500 KG	14	Organic / Inorganic Pigment	900 KG
		15	Vinyl Chloride Vinyl Acetate Terpolymer Resin (UMOH)	225 KG
6. NTK PU MEDIUM	1200 KG	16	Vinyl Chloride Vinyl Acetate Terpolymer Resin (UMOH)	60 KG
7. PRINTLAM WHITE	31500 KG	17	Titanium Dioxide Rutile BLR	12254 KG
8. PRINTLAM COLOUR	37500 KG	18	Organic / Inorganic Pigment	4500 KG
9. EXTRUSION BOPP WHITE	12600 KG	19	Titanium Dioxide Rutile BLR	4901 KG

		20	Copolymer of Vinyl Chloride and Vinyl Isobutyl Ether CMP 45	454 KG
		21	Ethylene Vinyl Acetate Polymer	504 KG
		22	Chlorinated Ethylene Vinyl Acetate Copolymer CEVA AH2	252 KG
		23	Chlorinated Polypropylene CPP	252 KG
10. EXTRUSION BOPP COLOUR	15000 KG	24	Organic / Inorganic Pigment	1800 KG
		25	Copolymer of Vinyl Chloride and Vinyl Isobutyl Ether CMP 45	540 KG
		26	Ethylene Vinyl Acetate Polymer	600 KG
		27	Chlorinated Ethylene Vinyl Acetate Copolymer CEVA AH2	300 KG
		28	Chlorinated Polypropylene CPP	300 KG
11. EXTRUSION BOPP MEDIUM	2400 KG	29	Copolymer of Vinyl Chloride and Vinyl Isobutyl Ether CMP 45	72 KG

		30	Ethylene Vinyl Acetate Polymer	180 KG
		31	Chlorinated Ethylene Vinyl Acetate Copolymer CEVA AH2	48 KG
		32	Chlorinated Polypropylene CPP	48 KG
12. WATER BASE WHITE	3780 KG	33	Titanium Dioxide Rutile BLR	1470 KG
13. WATER BASE COLOUR	4500 KG	34	Organic / Inorganic Pigment	540 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	27 / NC/7/MEET/May/202627/4
Case Status	Case Rejected
Party Name	EPACK PETROCHEM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00001360AM26
RA File Number	05AX04000373 AM26
Licence No and Date	0511033187/06/06/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant firm has not given any details of manufacturing process which may involve chemical reactions, yields, composition with wastage applied etc. to work out reaction requirements for polystyrene. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	28 / NC/7/MEET/May/202627/4
Case Status	Case Rejected
Party Name	VEEYOR POLYMERS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026

and Date	
HQ File Number	HQRNORM APPLY 00001432AM26
RA File Number	07AX04000135 AM26
Licence No and Date	0711014682/11/06/2025
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant firm has not given any details of manufacturing process, No 4E for each export item, No wastage shown. Accordingly, the Committee decided to reject the case due to non-submission of required information.	

Case No.	29 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	SUNRISE POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00001474AM26
RA File Number	09AX04000214 AM26
Licence No and Date	0911009810/12/06/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:	
1. As per the details submitted, it appears that apart from the imported inputs, certain indigenous/domestic inputs such as Master Batch are also being used in the manufacture of the export product. The firm is requested to provide the quantity of such domestic inputs used.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	30 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00001728AM26
RA File Number	03AX04006781 AM25
Licence No and Date	0311045140/26/06/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and total export quantity	Unit Quantity	Import Item	Quantity
62/0- RECLAIMED RUBBER STANDARD Net content in export is 1847.06 Kg QTY: 1847 MT	1 MT	USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD	1.03 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	31 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00001823AM26
RA File Number	09AX04000328 AM26
Licence No and Date	0911009948/02/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	S. No.	Import Item	Quantity
SELF ADHESIVE FILM (130 GSM +/- 10%)(Using BOPP FILM-60 MICRONS15%- +/- 10%-WHITE)	1000000 SQM	1	BOPP FILM-60 MICRONS +/- 10%-WHITE-VARIOUS WIDTHS	1040000 SQM
		2	RELEASE BASE PAPER-GLASSINE-55 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	1040000 SQM
		3	PLASTICIZER OIL / RUBBER PLASTICIZER	3960 KG
		4	Hydrocarbon Resins	12240 KG
		5	Thermoplastic Elastomer SIS	6240 KG
		6	ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE	1560 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	32 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	RENO VENEERS
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00002010AM26
RA File Number	10AX04000105 AM26
Licence No and Date	1011003279/11/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
RUBBER MATS (Containing 77.0% Crumb Rubber)	1 KG	Rubber Powder Crumb	0.77 KG
QTY: 649350 KG			

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	33 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	WIREFORM COMPONENTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00000266AM27
RA File Number	07AX04000612 AM26
Licence No and Date	0711015010/11/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. Weight of the export product and the net content of the imported input contained therein.
2. Detailed use of Export Item No. 2 and 3 along with photographs.
3. Detailed use of Import Item No. 2.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	34 / NC/7/MEET/May/202627/4		
Case Status	Case Approved		
Party Name	MYGREEN ENVIROPRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026		
HQ File Number	HQRNORM APPLY 00002238AM26		
RA File Number	05AX04001308 AM26		
Licence No and Date	0511034015/22/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item	Quantity	Import Item	Quantity
BIOPLASTIC PACKAGING	537500 KG	COMPOSTABLE POLYESTERS	564375 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	35 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00002311AM26
RA File Number	03AX04001843 AM26
Licence No and Date	0311045928/25/07/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:	

1. Weight of the export product.
2. Net content of each import item in the export product.
3. Stage-wise manufacturing process indicating wastage at each stage to justify the wastage claimed at 47.9% and other wastage claimed by the firm.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	36 / NC/7/MEET/May/202627/4												
Case Status	Case Approved												
Party Name	SWASTIK POLYMERS												
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026												
HQ File Number	HQRNORM APPLY 00002342AM26												
RA File Number	05AX04001498 AM26												
Licence No and Date	0511034144/28/07/2025												
Norms Committee Decision:													
The committee considered the case as per agenda and decided to ratify the norms as under: -													
<table><tr><th>Export item and total export quantity</th><th>Unit Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="2">PVC COMPOUND - EXPANDED MICROLON FOR ARTICLE HAZEL (IN VARIOUS COLOURS) FOR FOOTWEAR APPLICATION QTY: 100 MT</td><td rowspan="2">1 MT</td><td>PVC RESIN (K.VALUE 65-68)</td><td>0.5 MT</td></tr><tr><td>DI OCTYL PHTHALATE (D.O.P.)</td><td>0.35 MT</td></tr></table>				Export item and total export quantity	Unit Quantity	Import Item	Quantity	PVC COMPOUND - EXPANDED MICROLON FOR ARTICLE HAZEL (IN VARIOUS COLOURS) FOR FOOTWEAR APPLICATION QTY: 100 MT	1 MT	PVC RESIN (K.VALUE 65-68)	0.5 MT	DI OCTYL PHTHALATE (D.O.P.)	0.35 MT
Export item and total export quantity	Unit Quantity	Import Item	Quantity										
PVC COMPOUND - EXPANDED MICROLON FOR ARTICLE HAZEL (IN VARIOUS COLOURS) FOR FOOTWEAR APPLICATION QTY: 100 MT	1 MT	PVC RESIN (K.VALUE 65-68)	0.5 MT										
		DI OCTYL PHTHALATE (D.O.P.)	0.35 MT										
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.													

Case No.	37 / NC/7/MEET/May/202627/4		
Case Status	Case Deferred		
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026		
HQ File Number	HQRNORM APPLY 00002553AM26		
RA File Number	07AX04000808 AM26		
Licence No and	0711015289/07/08/2025		

Date	
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-1. Accordingly, the committee decided to transfer the case to Norms Committee-1 for further consideration.	

Case No.	38 / NC/7/MEET/May/202627/4		
Case Status	Case Approved		
Party Name	AURA ECO GREEN LLP		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026		
HQ File Number	HQRNORM APPLY 00002578AM26		
RA File Number	08AX04000710 AM26		
Licence No and Date	0811015828/08/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
BIODEGRADABLE DISPOSABLE TABLE WARE CONTAINING 375 MT BIODEGRADABLE FILLER MASTERBATCH AND 125 MT POLYPROPYLENE QTY: 500 MT	1 MT	BIODEGRADABLE FILLER MASTERBATCH	0.75 MT
		POLYPROPYLENE	0.25 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	39 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	POLYMAESTRO PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00002605AM26
RA File Number	03AX04002409 AM26
Licence No and Date	0311046418/11/08/2025
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. Generic name/details of the import items along with product catalogue/brochure.
2. Net content of the imported items in the export product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	40 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	SUBHAM OILS & RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00002905AM26
RA File Number	02AX04000408 AM26
Licence No and Date	0211009391/27/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
Alkyd Resin 70% QTY: 906973 KG	1 KG	Distilled Soya Fatty Acid	0.2942 KG
		Phthalic Anhydride	0.2839 KG
		Refined Glycerine	0.1648 KG
		Mixed Xylene	0.0288 KG
		Industrial Solvent	0.2682 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	41 / NC/7/MEET/May/202627/4
Case Status	Case Deferred

Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00002930AM26
RA File Number	30AX04000207 AM26
Licence No and Date	3011007604/28/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information regarding the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Specific reply sought vide Meeting dated 30.03.2026 has not been submitted. 2. Detailed manufacturing process justifying 33.5% wastage, including stage-wise wastage during the manufacturing process, has not been provided. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	42 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00002938AM26
RA File Number	30AX04000293 AM26
Licence No and Date	3011007618/29/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information regarding the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Specific reply sought vide Meeting dated 30.03.2026 has not been submitted. 2. Detailed manufacturing process justifying 33.5% wastage, including stage-wise wastage during the manufacturing process, has not been provided. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	43 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026

HQ File Number	HQRNORM APPLY 00003356AM26
RA File Number	03AX04003128 AM26
Licence No and Date	0311047518/22/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information regarding the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. There appears to be a discrepancy in the material balance sheet, as the net weight per square meter has been shown as 14.527 kg, whereas the weight including wastage has been shown as lower, i.e., 13.186 kg, which is not logically consistent. 2. The firm is requested to clarify the discrepancy and submit the corrected material balance sheet with proper justification. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	44 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00003657AM26
RA File Number	03AX04003525 AM26
Licence No and Date	0311048017/10/10/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information regarding the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. The process flow chart submitted is for self-adhesive paper, whereas the export product is film. The firm is requested to submit the correct process flow chart corresponding to the export product. 2. Justification for 20% wastage claimed in adhesive has not been provided. 3. Nett content/consumption of adhesive in the export product has not been substantiated with supporting calculations and documents. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	45 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026

and Date			
HQ File Number	HQRNORM APPLY 00003675AM26		
RA File Number	03AX04003343 AM26		
Licence No and Date	0311048045/10/10/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import Item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 10000 (1.5 MM X 1.5 MM THK) 17.941 KG/SQ.METER (EXECLUDING WEIGHT OF FASTENERS WITH PIN)	10000 SQM	POLYESTER FILAMENT YARN (1000 D)	66700 KG
		NYLON YARN (1260 D)	7900 KG
		PVC RESIN	40020 KG
		PHOSPHATE PLASTICIZER	32170 KGS
		FASTENERS WITH PINS	NET TO NET
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (1.5 MM X 1.5 MM THK) 15.534 KG/SQ.METER (EXECLUDING WEIGHT OF FASTENERS WITH PIN)	14000 SQM	POLYESTER FILAMENT YARN (1000 D)	65800 KG
		NYLON YARN (1260 D)	11620 KG
		PVC RESIN	51002 KG
		PHOSPHATE PLASTICIZER	40852 KG
		FASTENERS WITH PINS	NET TO NET

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	46 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00006677AM26

RA File Number	03AX04004435 AM26
Licence No and Date	0311049433/02/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Stepwise complete and balanced chemical reaction if any, with mol wright and % yield on molar basis. 2. Complete flow chart showing all inputs and outputs products in quantitative terms. 3. Recovery of byproducts with their commercial/ sale value 4. Technical justification for 5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	47 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM REVIW00006676AM26
RA File Number	03AX04004484 AM26
Licence No and Date	0311049498/04/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Stepwise complete and balanced chemical reaction if any, with mol wright and % yield on molar basis. 2. Complete flow chart showing all inputs and outputs products in quantitative terms. 3. Recovery of byproducts with their commercial/ sale value 4. Technical justification for 5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	48 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	SYENSQO SPECIALTIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006531AM26
RA File Number	03AX04006512 AM26

Licence No and Date	0311052466/18/03/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
POLY ETHER SULFONE (PESU)(POLY ETHER SULFONE (PESU)) QTY: 350000 KG	1 KG	Sulfolane (A Anhydrous / Aqueous)(Sulfolane (A Anhydrous / Aqueous))	0.0490 KG
		Bisphenol-S / DHDPS BS-PN // 4,4'-DIHYDROXY DIPHENYL SULFONE(Bisphenol-S / DHDPS BS-PN // 4,4'-DIHYDROXY DIPHENYL SULFONE)	0.4805 KG
		SODA SOLVAY LIGHT - SODIUM CARBONATE LIGHT(SODA SOLVAY LIGHT - SODIUM CARBONATE LIGHT)	0.2240 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	49 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006524AM26
RA File Number	05AX04004450 AM26
Licence No and Date	0511038730/18/03/2026
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. Difference in three types of export items indicated in the application.
2. To submit 4 E separately for each type of export item, indicating both imported and indigenous items per 100 KG of export and also wastage percentage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	50 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006523AM26
RA File Number	05AX04004443 AM26
Licence No and Date	0511038729/18/03/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S. no	Item description	Quantity
Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties) QTY: 61400 KG	1 KG	1	TPE Compound Dry flex	0.7560 KG
		2	Titanium Dioxide (antioxidant) (Rutile grade)	0.1629 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	51 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	DOLPHIN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026

HQ File Number	HQRNORM APPLY 00006541AM26
RA File Number	10AX04000373 AM26
Licence No and Date	1011003743/19/03/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. To indicate exact imported and indigenous quantity of raw materials required to manufacture one KG of export item and to fill accordingly in 4 E table with wastage percentage. 2. Specification of export items indicating sizes/thickness etc. 3. NOC from MOEF & CC for the import of Crumb rubber, if exceeds the size of crumb rubber, prescribed by MOEF&CC. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	52 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM APPLY 00006548AM26			
RA File Number	03AX04006443 AM26			
Licence No and Date	0311052489/20/03/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Quantity	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon QTY: 5000000.0 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.174 KG

		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.800 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 KG
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.310 KG
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 KG
		12	RUBBER CHEMICAL: ANTIOXIDANTS	0.924 KG
		13	RUBBER CHEMICAL: ACCELERATOR	0.523 KG
		14	RUBBER CHEMICAL: RETARDERS	0.087 KG
		15	ZINC OXIDE	1.788 KG
		16	STEARIC ACID	1.086 KG
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 KG
		18	PRECIPITATED SILICA	0.002 KG
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 KG
		20	PHENOLIC TACKIFIER RESIN	0.151 KG
		21	INSOLUBLE SULPHUR	0.128 KG
		22	PROCESSING ADDITIVES	0.606 KG
		23	HOMOGENIZING AGENT	0.004 KG

		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		26	BLADDERS (quantity in Numbers)	0.014 NOS
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006549AM26
RA File Number	03AX04006436 AM26
Licence No and Date	0311052490/20/03/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity
KG New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE	1.689 KG

			BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787
		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.330 KG

		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	54 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM APPLY 00006552AM26			
RA File Number	03AX04006457 AM26			
Licence No and Date	0311052499/20/03/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 KG
		3	SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)	3.658 KG

QTY: 3000000 KG	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 KG
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.002 KG
	6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 KG
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 KG
	8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 KG
	9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 KG
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 KG
	11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.553 KG
	12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 KG
	13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 KG
	14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 KG
	15	RUBBER CHEMICAL :ACCELERATOR	0.700 KG
	16	RUBBER CHEMICAL :RETARDERS	0.056 KG
	17	ZINC OXIDE	2.452 KG
	18	STEARIC ACID	0.388 KG
	19	MICROCRYSTALLINE PETROLEUM WAX	0.609 KG
	20	PRECIPITATED SILICA	1.948 KG
	21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC	1.015 KG

			CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		22	PETROLEUM TACKIFIER RESIN	0.395 KG
		23	PHENOLIC TACKIFIER RESIN	0.692 KG
		24	INSOLUBLE SULPHUR	0.490 KG
		25	SILANE COUPLING AGENT	0.321 KG
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.775 KG
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 KG
		28	PROCESSING ADDITIVES	0.367 KG
		29	HOMOGENIZING AGENT	0.749 KG
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079 KG
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		33	BLADDERS (Quantity in Numbers)	0.014 NOS
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	55 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM APPLY 00006553AM26			
RA File Number	03AX04006464 AM26			
Licence No and Date	0311052502/20/03/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon QTY: 5000000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.174 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.800 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 KG
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.310 KG
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 KG
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 KG
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 KG

		14	RUBBER CHEMICAL :RETARDERS	0.087 KG
		15	ZINC OXIDE	1.788 KG
		16	STEARIC ACID	1.086 KG
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 KG
		18	PRECIPITATED SILICA	0.002 KG
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 KG
		20	PHENOLIC TACKIFIER RESIN	0.151 KG
		21	INSOLUBLE SULPHUR	0.128 KG
		22	PROCESSING ADDITIVES	0.606 KG
		23	HOMOGENIZING AGENT	0.004 KG
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		26	BLADDERS (quantity in Numbers)	0.014 NOS
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/May/202627/4
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Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006554AM26
RA File Number	03AX04006463 AM26
Licence No and Date	0311052503/20/03/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel QTY: 3000000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.002 KG
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.553 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 KG

		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.700 KG
		16	RUBBER CHEMICAL :RETARDERS	0.056 KG
		17	ZINC OXIDE	2.452 KG
		18	STEARIC ACID	0.388 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 KG
		20	PRECIPITATED SILICA	1.948 KG
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 KG
		22	PETROLEUM TACKIFIER RESIN	0.395 KG
		23	PHENOLIC TACKIFIER RESIN	0.692 KG
		24	INSOLUBLE SULPHUR	0.490 KG
		25	SILANE COUPLING AGENT	0.321 KG
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA - 2)	0.775 KG
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 KG
		28	PROCESSING ADDITIVES	0.367 KG
		29	HOMOGENIZING AGENT	0.749
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079 KG
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG

		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		33	BLADDERS (Quantity in Numbers)	0.014 NOS
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the HandBook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	57 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006556AM26
RA File Number	05AX04003818 AM26
Licence No and Date	0511038763/20/03/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided that the firm may be called for Personal Hearing (PH) along with the following deficiencies in Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. To give complete details of 4 E indicating quantity of both imported and indigenous items required for the manufacture of 100 KG of Export item with wastage percentage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	58 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006557AM26
RA File Number	05AX04004465 AM26
Licence No and Date	0511038764/20/03/2026

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. To give weight of all the imported and indigenous items (including reflecting tape and Cotton Chafer (7 MM TO 9 MM) indicating wastage percentage in 4 E table.
2. Nil wastage has been given against the raw materials which does not seem to be correct.
3. Compare the requirement with the respective SION fixed in Handbook of procedure vol. II.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	59 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	DEEPAK NOVOCHEM SPECIALITIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006577AM26
RA File Number	31AX04000539 AM26
Licence No and Date	3111005891/21/03/2026
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-3. Accordingly, the committee decided to transfer the case to Norms Committee-3 for further consideration.	

Case No.	60 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM APPLY 00006580AM26			
RA File Number	03AX04006442 AM26			
Licence No and Date	0311052554/22/03/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity

New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	29.445 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	0.000 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787 KG
		18	STEARIC ACID	0.876 KG

		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.330 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	GREAT GRANULE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006582AM26
RA File Number	03AX04003814 AM26
Licence No and Date	0311052559/22/03/2026
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:

1. To indicate indigenous quantity of raw materials required to manufacture one KG of export item and to fill accordingly in 4 E table with wastage percentage.
2. Specification of export items indicating sizes/thickness etc.
3. NOC from MOEF & CC for the import of Scrap Tyre.
4. The rate of import item Scrap per MT and commercial value of byproduct Steel, supported by invoice.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	62 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006581AM26
RA File Number	03AX04006440 AM26
Licence No and Date	0311052555/22/03/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	29.445 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	0.000 KG

		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787 KG
		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.330 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG

		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006579AM26
RA File Number	03AX04006438 AM26
Licence No and Date	0311052553/22/03/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total quantity of export item	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER	10.053 KG

			SBR-1500/1502	
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAIFER FABRIC (DIPPED)	0.05 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.03 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.35 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG

		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787 KG
		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.33 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 KG
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND	0.263 KG

			RELEASE)	
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for the export items. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	64 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006595AM26
RA File Number	26AX04000051 AM26
Licence No and Date	2611002246/24/03/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity
NEW PNEUMATIC TYRES,OF RUBBER:OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES&MACHINES-BIAS NYLON QTY: 4000000 KG	100.0 KG	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	26.73 KG
		2.	Synthetic Rubber-SBR-1723/1783(Synthetic Rubber)	6.90 KG
		3.	Synthetic Rubber-SBR 1500,1502(Synthetic Rubber)	9.06 KG
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	6.50 KG
		5.	Chlorobutyl Rubber(Synthetic Rubber)	0.65 KG
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	3.48 KG

		7.	Carbon Black Feed-N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.82 KG
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	7.20 KG
		9.	Steel Wire / Steel Cord(Steel Wire)	0.02 KG
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	2.98
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.78 KG
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.10 KG
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 KG
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	3.26 KG
		15.	Microcrystalline Wax, MC Wax with 70% paraffin(Anti ozonant)	0.98 KG
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.37 KG
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.75 KG
		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.67 KG
		19.	Gum Rosin(Takifier)	0.11 KG
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.05 KG
		21.	Zinc Oxide(Curing Activator)	1.65 KG
		22.	Calcium Carbonate(Reinforcement Filler)	0.54 KG

		23.	77PD(Anti ozonant)	0.32 KG
		24.	6PPD(Anti ozonant)	0.80 KG
		25.	Stearic Acid(Curing Activator)	1.04 KG
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 KG
		27.	Precipitated Silica(Reinforcement Filler)	0.78 KG
		28.	HMM 65(Dry bond Agent)	0.01 KG
		29.	Phenolic Tackifier Resin(Takifier)	0.51 KG
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.15 KG
		31.	Poly and Liner(Auxillury material)	0.57 KG
		32.	Eva bag and poly(Auxillury material)	0.07 KG
		33.	Inner Paint(Auxillury material)	0.14 KG
		34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)	0.02 KG
		35.	Curing Bladder(Tire consolidation aid)	0.30 KG
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.26 KG
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.06 KG
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	0.06 KG
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire Reinforcement)	0.09 KG

		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillary material)	0.20 KG
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for the export items.				
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	65 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006596AM26
RA File Number	26AX04000052 AM26
Licence No and Date	2611002247/24/03/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Description	Quantity
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON) QTY: 4000000 KG	100.0 KG	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	31.34 KG
		2.	Synthetic Rubber-SBR-1723/1783	1.70 KG
		3.	Synthetic Rubber- SBR 1500,1502	8.87 KG
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	8.95 KG
		5.	Chlorobutyl Rubber(Synthetic Rubber)	0.65 KG
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	1.11 KG
		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.40 KG

		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	3.14 KG
		9.	Steel Wire / Steel Cord(Steel Wire)	0.05 KG
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	2.61 KG
		11.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.53 KG
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.37 KG
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 KG
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	3.26 KG
		15.	Mycrocrystalline Wax, MC Wac with 70% paraffin(Anti ozonant)	1.07 KG
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.41 KG
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.81 KG
		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.43 KG
		19.	Gum Rosin(Takifier)	1.05 KG
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.14 KG
		21.	Zinc Oxide(Curing Activator)	1.73 KG
		22.	Calcium Carbonate(Reinforcement Filler)	0.17 KG
		23.	77PD(Anti ozonant)	0.35 KG
		24.	6PPD(Anti ozonant)	0.91 KG
		25.	Stearic Acid(Curing Activator)	1.01 KG

		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 KG
		27.	Precipitated Silica(Reinforcement Filler)	2.13 KG
		28.	HMM 65(Dry bond Agent)	0.15 KG
		29.	HMM 65(Dry bond Agent)	0.56 KG
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.23 KG
		31.	Poly and Liner(Auxillury material)	0.54 KG
		32.	Eva bag and poly(Auxillury material)	0.08 KG
		33.	Inner Paint(Auxillury material)	0.13 KG
		34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)	0.02 KG
		35.	Curing Bladder(Tire consolidation aid)	0.30 KG
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.25 KG
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.06 KG
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	3.22 KG
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire Reinforcement)	0.05 KG
		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillury material)	0.20 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	66 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	FAB FLOORS INTERNATIONAL
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006616AM26
RA File Number	13AX04000430 AM26
Licence No and Date	1311004699/25/03/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Weight Of Export Product 2. Justification Of 15 % Wastage Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	67 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006707AM26
RA File Number	03AX04006732 AM26
Licence No and Date	0311052810/27/03/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. To indicate Adhesive coating in GSM in SELF ADHESIVE FILM of 120 GSM 2. Based on adhesive coating, calculate the requirement of import item ADHESIVE 100 PERCENT SOLID RUBBER BASED HOT MELT and justification of claiming 20% wastage of this item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	68 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	CHAITANYA MALHAR CRUMBS AND RECLAIM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006712AM26
RA File Number	31AX04000538 AM26
Licence No and Date	3111005914/28/03/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. To indicate indigenous quantity of raw materials required to manufacture one KG of export item and to fill accordingly in 4 E table with wastage percentage. 2. Specification of export items indicating sizes/thickness etc. 3. NOC from MOEF & CC for the import of Scrap Tyre. 4. The rate of import item Scrap per MT and commercial value of byproduct Steel, supported by invoice. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	69 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006727AM26
RA File Number	05AX04004560 AM26
Licence No and Date	0511038923/30/03/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Difference in three types of export items indicated in the application. 2. To submit 4 E separately for each type of export item, indicating both imported and indigenous items per 100 KG of export and also wastage percentage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	70 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00006742AM26
RA File Number	03AX04006756 AM26
Licence No and Date	0311052907/31/03/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. To indicate Adhesive coating in GSM in SELF ADHESIVE FILM of 120 GSM 2. Based on adhesive coating, calculate the requirement of import item ADHESIVE 100 PERCENT SOLID RUBBER BASED HOT MELT and justification of claiming 20% wastage of this item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	71 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000007AM27
RA File Number	34AX04001030 AM26
Licence No and Date	3411007691/01/04/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Complete generic description of export item 2. % Assay or % resin content in export item along with COA of export item 3. Complete and balanced chemical reaction with mol. Weight and % yield on molar basis 4. Difference between export item and import item No.3 and their ratio 5. COA of import item no.3 from foreign supplier 6. Wastage applied 7. Indigenous item used with their quantity Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	72 / NC/7/MEET/May/202627/4												
Case Status	Case Approved												
Party Name	SIDDHI PLAST												
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026												
HQ File Number	HQRNORM APPLY 00000030AM27												
RA File Number	03AX04006890 AM26												
Licence No and Date	0311052990/02/04/2026												
Norms Committee Decision:													
The committee considered the case as per agenda and decided to ratify the norms as under: -													
<table><tr><th>Export item and total export quantity</th><th>Unit Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="2">Articles made of Polypropylene namely Plastic Sheets/Plastic Boxes made out of Polypropylene QTY: 500000 KG</td><td rowspan="2">1 KG</td><td>Polypropylene Granules</td><td>0.945 KG</td></tr><tr><td>Masterbatch</td><td>0.105 KG</td></tr></table>				Export item and total export quantity	Unit Quantity	Import Item	Quantity	Articles made of Polypropylene namely Plastic Sheets/Plastic Boxes made out of Polypropylene QTY: 500000 KG	1 KG	Polypropylene Granules	0.945 KG	Masterbatch	0.105 KG
Export item and total export quantity	Unit Quantity	Import Item	Quantity										
Articles made of Polypropylene namely Plastic Sheets/Plastic Boxes made out of Polypropylene QTY: 500000 KG	1 KG	Polypropylene Granules	0.945 KG										
		Masterbatch	0.105 KG										
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE													

Case No.	73 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000039AM27
RA File Number	34AX04001031 AM26
Licence No and Date	3411007707/02/04/2026
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:	
1. % Solid content in export. 2. Epoxy value of export. 3. Composition of export item. 4. COA of export item. 5. Complete technical details as per annexure to appendix 4E.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	74 / NC/7/MEET/May/202627/4		
Case Status	Case Approved		
Party Name	YOGESHWAR POLYMERS		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026		
HQ File Number	HQRNORM APPLY 00000073AM27		
RA File Number	08AX04002236 AM26		
Licence No and Date	0811018148/06/04/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
FLEXIBLE PACKAGING MATERIAL OF MULTI LAYERS QTY: 50000 KG	1 KG	BOPP FILM	1.05 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	75 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	SRIVASAVI ADHESIVE TAPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000097AM27
RA File Number	07AX04002283 AM26
Licence No and Date	0711017402/07/04/2026
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026:	
1. Net Content of PP granules in export.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	76 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000194AM27
RA File Number	34AX04000018 AM27
Licence No and Date	3411007751/13/04/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. % Assay of Export item. 2. COA of Export Item. 3. Composition of Export Item. 4. Complete material balance and wastage claimed in each step. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	77 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000193AM27
RA File Number	34AX04000017 AM27
Licence No and Date	3411007750/13/04/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. % Assay of Export item. 2. COA of Export Item. 3. Composition of Export Item. 4. Complete material balance and wastage claimed in each step.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	78 / NC/7/MEET/May/202627/4			
Case Status	Case Approved			
Party Name	PACMOR FLEXIBLE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026			
HQ File Number	HQRNORM APPLY 00000234AM27			
RA File Number	24AX04000010 AM27			
Licence No and Date	2411005475/16/04/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Printed Flexible Packaging Material of Mono / Multilayers In Pouch Form QTY: 500000 KG	1 KG	1	Polyester Film	0.4256 KG
		2	LDPE/LLDPE Films	0.6720 KG
		3	Aluminium Foil	0.0108 KG
		4	BOPA Film	0.0108 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	79 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	J & K INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000227AM27
RA File Number	03AX04006549 AM26
Licence No and Date	0311053255/16/04/2026
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
Pvc compounds QTY: 500000 KG	1 KG	Suspension PVC Resin	0.51 KG
		DOP	0.25 KG
		Ca-ZN Stabilizer	0.03 KG
		Calcium Carbonate	0.2104 KG
		Calcium Stearate	0.006 KG
		Stearic Acid	0.005 KG
		Pigments	0.009 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	PACMOR FLEXIBLE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000247AM27
RA File Number	24AX04000011 AM27
Licence No and Date	2411005479/17/04/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Printed Flexible Packaging Material Of Mono/Multilayers In Roll/Sheet Form QTY: 3000000 KG	1 KG	1	Polyester Film	0.3547 KG
		2	LLDPE/ LDPE Granules	0.5432 KG

		4	BOPP Film	0.0123 KG
		5	Aluminium Foil	0.0202 KG
		6	BOPA FILM	0.0560 KG
		7	PAPER (White Coated Paper One Side Glossy)	0.0550 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/May/202627/4		
Case Status	Case Approved		
Party Name	ELITEE SPECIALITY POLYMERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026		
HQ File Number	HQRNORM APPLY 00000246AM27		
RA File Number	34AX04000009 AM27		
Licence No and Date	3411007768/17/04/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
STIFFENER ADDITIVE MASTERBATCH QTY: 300000 KG	1 KG	HYDROCARBON RESIN	0.5 KG
		POLYPROPELENE	0.5 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	82 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	ECO CRUMBS & RECLAIM PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000292AM27
RA File Number	31AX04000556 AM26
Licence No and Date	3111005962/20/04/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. To submit NOC from MOEF & CC for the import of RUBBER TYRE SCRAP. 2. Whether RUBBER TYRE SCRAP is with steel or without steel. If with steel, then to give Commercial value of by-product of Steel, supported with invoice. 3. Complete calculation of requirement of scrap tyre for the production of Crumb rubber and justification for arriving wastage of 11.11% on net content basis. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	83 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	EPACK PETROCHEM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000309AM27
RA File Number	05AX04000169 AM27
Licence No and Date	0511039238/21/04/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Please furnish following details for manufacture of polystyrene from raw material stage via a. Composition for polystyrene. b. Complete chemistry with mol. Weight and % yield on molar basis. c. Complete composition material balance for each step. 2. Complete composition with material balance wastage claimed for manufacture of beads form polystyrene. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	84 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	MRF LIMITED

Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000381AM27
RA File Number	04AX04000079 AM27
Licence No and Date	0411011807/24/04/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. To indicate Indigenous items to use in manufacturing the export item (as imported raw materials comes to 98.238 KG for 100 KG export item) and accordingly, to fill in 4 E table. 2. Material balance with indicating wastage percentage of both imported and indigenous items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	85 / NC/7/MEET/May/202627/4
Case Status	Case Deferred
Party Name	EPACK PETROCHEM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000373AM27
RA File Number	05AX04002762 AM26
Licence No and Date	0511039330/24/04/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/May/202627/4 dated 12.05.2026: 1. Please furnish following details for manufacture of polystyrene from raw material stage via a. Composition for polystyrene. b. Complete chemistry with mol. Weight and % yield on molar basis. c. Complete composition material balance for each step. 2. Complete composition with material balance wastage claimed for manufacture of beads form polystyrene. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	86 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026

and Date				
HQ File Number	HQRNORM APPLY 00000407AM27			
RA File Number	07AX04000131 AM27			
Licence No and Date	0711017528/27/04/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export Item	Quantity	S.No.	Import Item	Quantity
ONE LOOP BAGS(CONTAINING PP GRANULES 299219 KGS UV STABILIZER MB 6581 KGS, CALCIUM CARBONATE FILLER 26400 KGS ENHANCED PE RESIN 23100 KGS LDPE GRANULES 52800 KGS LLDPE GRANULES 88000 KGS ANTI BLOCK MB 3300 KGS COLOUR MB 6600 KGS HDPE 44000	550000 KG	1	ENHANCED POLYETHYLENE RESIN	24255 KG
		2	LDPE GRANULES	55440 KG
		3	LLDPE GRANULES	92400 KG
		4	ANTI BLOCK MASTER BATCH	3366 KG
		5	COLOUR MASTER BATCH	6732 KG
		6	POLYPROPYLENE GRANULES	329140 KG
		7	U.V. STABILIZER MASTER BATCH	5984.38 KG
		8	CALCIUM CARBONATE FILLER	27720 KG
		9	HDPE GRANULES	46200 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	87 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026

HQ File Number	HQRNORM APPLY 00000412AM27			
RA File Number	07AX04000128 AM27			
Licence No and Date	0711017525/27/04/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export Item	Quantity	S.No.	Import Item	Quantity
ONE LOOP BAGS(CONTAINING PP GRANULES 299219 KGS UV STABILIZER MB 6581 KGS, CALCIUM CARBONATE FILLER 26400 KGS ENHANCED PE RESIN 23100 KGS LDPE GRANULES 52800 KGS LLDPE GRANULES 88000 KGS ANTI BLOCK MB 3300 KGS COLOUR MB 6600 KGS HDPE 44000)	550000 KG	1	ENHANCED POLYETHYLENE RESIN	24255 KG
		2	LDPE GRANULES	55440 KG
		3	LLDPE GRANULES	92400 KG
		4	ANTI BLOCK MASTER BATCH	3366 KG
		5	COLOUR MASTER BATCH	6732 KG
		6	POLYPROPYLENE GRANULES	329140 KG
		7	U.V. STABILIZER MASTER BATCH	5984.38 KG
		8	CALCIUM CARBONATE FILLER	27720 KG
		9	HDPE GRANULES	46200 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	88 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000434AM27

RA File Number	07AX04000127 AM27				
Licence No and Date	0711017547/28/04/2026				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under: -					
Export item	Quantity	S.No.	Import Item	Quantity	
Flexible Plastic Tanks(6000 Nos. Containing : Liquid Liner Film(Polyethylene 125 Micron) 168000 Kgs, PP Woven Fabric (180 GSM) 66000Kgs, 3" PP Valve 6000 Nos, PP Frame 6000 Nos, PP Airvent 6000 Nos, PP Corrugate Sheet 6000 Nos.)	306180 KG	1	Liquid Liner Film (Polyethylene 125 Micron)	171360 KG	
		2	PP Woven Fabric (180 GSM)	69300 KG	
		3	3 Inch PP Valve	6000 NOS (TO BE ACCOUNTED IN EXPORT (BEING COMPONENTS))	
		4	PP Airvent	6000 NOS (TO BE ACCOUNTED IN EXPORT (BEING COMPONENTS))	
		5	PP Frame	6000 NOS (TO BE ACCOUNTED IN EXPORT (BEING COMPONENTS))	
		6	PP Corrugated Sheet	6000 NOS (TO BE ACCOUNTED IN EXPORT (BEING COMPONENTS))	
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.					

Case No.	89 / NC/7/MEET/May/202627/4
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202627/ 4 and 12/05/2026
HQ File Number	HQRNORM APPLY 00000438AM27
RA File Number	05AX04000254 AM27
Licence No and Date	0511039365/28/04/2026
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PLASTIC POWDER QTY: 220000 KG	1 KG	NUCERL 925J ACID CO POLYMER	0.09557 KG
		Ethylene Acrylic Acid copolymer ExxtraAdhere EAA30010	0.10894 KG
		ACID COPOLYMER PRIMACOR GRADE 4810	0.34485 KG
		Ethylene Acrylic Acid copolymer ExxtraAdhere EAA38015	0.22779 KG
		Titanium Dioxide Rutlie Grade	0.25285 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.